GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO.3889 TO BE ANSWERED ON THE 17TH MARCH, 2020

MSP TO FARMERS

3889. SHRI MAHABALI SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether farmers in the country are still unable to repay their loans as they do not get Minimum Support Price (MSP) for their products;
- (b) if so, the crop-wise details of the Central assistance in terms of MSP provided to the farmers during the periods 2017-18, 2018-19 and from April 2019 to December 2019;
- (c) the details of the payments made to the farmers as MSP during the said period; and
- (d) the details of action taken by the Government to safeguard the interests of the farmers?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a): No such information is available with the government.
- (b) & (c): Does not arise. However, the crop-wise details of procurement made farmers at MSP during 2017-18, 2018-19 and 2019-20 are at Annexure-I, Annexure-II, Annexure-III and Annexure-IV. For these procurement, farmers have been granted MSP for their produce.
- (d): In order to ensure MSP to farmers an umbrella scheme of "Pradhan Mantri Annadata Aay SanraksHan Abhiyan" (PM-AASHA), comprising Price Support Scheme (PSS), Price Deficiency Payment Scheme (PDPS), pilot of Private Procurement and Stockist Scheme (PPSS) and existing schemes of Department of Food & Public Distribution and Ministry of Textiles is being implemented by the Government.

Further, In order to optimize the use of scarce resources and mitigate the uncertainty in price and marketing, the Government has formulated and circulated a progressive and facilitative Model Act "The ----State/ UT Agricultural Produce & Livestock Contract Farming and Services (Promotion & Facilitation) Act, 2018" in May, 2018 covering the entire value and supply chain from pre-production to post harvest marketing including services contract for the agricultural produce and livestock. In order to provide better marketing facilities to the farmers, the Government has circulated a new model "The Agricultural Produce and Livestock Marketing (Promotion & Facilitation) Act, 2017" in April 2017 for its adoption by States/ UTs. The model act provides for alternative marketing channels such as setting up of private markets, direct marketing, farmer-consumer markets, special commodity markets, to facilitate farmers in marketing their produce at competitive & remunerative prices. In order to provide better marketing facilities for farmers, the Government is implementing National Agriculture Market (e-NAM) scheme for transparent price discovery for remunerative prices for the farmers for their produce through competitive online bidding system. Government is also promoting scientific storage facilities in rural areas of the country through the scheme of "Agricultural Marketing Infrastructure (AMI)", which is a sub-scheme under the Integrated Scheme for Agricultural Marketing (ISAM). Assistance under the sub-scheme is available to Individual, Group of farmers/growers, Registered Farmer Produce Organizations (FPOs) etc. Government in association with concerned State Government is promoting Farmer Producer Organisations (FPOs) to enable them to reach economy of scale and better access to markets for better realization of prices. The purpose of the FPO is to collectivize farmers, especially small producers, at various levels across several states, so as to foster technology penetration, improve productivity, enable improved access to inputs and services and increase farmer incomes, thereby strengthening their sustainable agriculture based livelihoods. In order to provide better marketing facilities to the farmers to sell their produce directly to consumer & bulk purchaser, the Government has approved Agri-Market Infrastructure Fund (AMIF) with a corpus of Rs. 2000 crore for developing and upgrading agricultural marketing infrastructure in Gramin Haats and 585 Agriculture Produce Market Committee (APMC) Markets.

Annexure-I

Details of Pulses, Oilseeds and Copra Procured at MSP under PSS during 2017-18 to 2019-20 (As on 09.03.2020)						
Year/Season/Commodity	Quantity Procured (IN MTs)	MSP Value (Rs. IN LAKH)				
2017-18	2742747.56	1363885.3				
KHARIF 2017	2566747.07	1278918.7				
GROUNDNUT	1049136.91	466865.9				
MOONG	294903.19	164408.5				
SOYABEAN	72282.10	22046.0				
TOOR	873758.62	476198.4				
URAD	276666.25	149399.7				
RABI 2017	176000.49	84966.6				
GROUNDNUT	947.77	399.9				
MOONG	112405.99	58732.1				
MUSTARD SEED	36940.18	13667.8				
SESAMUM SEED	3419.81	1709.9				
SUNFLOWER SEED	6539.09	2582.9				
URAD	15747.65	7873.8				
2018-19	5791051.31	2723670.7				
KHARIF 2018	1804618.31	999165.3				
GROUNDNUT	717384.17	350800.8				
MOONG	302681.13	211120.0				
NIGERSEED	15.90	9.3				
SOYABEAN	19483.02	6622.2				
TOOR	291000.87	165142.9				
URAD	474053.22	265469.8				
RABI 2018	3986433.00	1724505.3				
GRAM	2769430.16	1218549.2				
GROUNDNUT	2445.77	1088.3				
MASOOR	246943.85	104951.1				
MOONG	4279.16	2385.6				
MUSTARD SEED	873661.00	349464.4				
SUNFLOWER SEED	2745.43	1125.6				
URAD	86927.63	46940.9				
2019-20*	3201246.18	1546836.6				
COPRA	313.84	298.8				
BALL COPRA	0.18	0.1				
MILLING COPRA	313.66	298.6				
KHARIF 2019	1195373.61	657418.9				
GROUNDNUT	720664.00	366817.9				
MOONG	140018.46	98713.0				
SOYABEAN	10677.68	3961.4				
TOOR	323881.16	187851.0				
URAD	132.31	75.4				
RABI 2019	1969330.38	871457.6				
GRAM	776406.21	358699.6				
GROUNDNUT	130.76	63.9				
MASOOR	56237.87	25166.4				
MOONG	26033.03	18158.0				
MUSTARD SEED	1088945.26	457357.0				
SUNFLOWER SEED	3336.33	1797.6				
URAD	18240.92	10214.9				
RABI 2020 GRAM	36228.35 36228.35	17661.3 17661.3				

STATEMENT SHOWING PROCUREMENT OF RICE

(Figures in LMT)

			(Figures III LIVIT)	
STATE/UT	KMS 2017-18	KMS 2018-19	KMS 2019-20#	
A&N ISLANDS				
ANDHRA PRADESH	40.00	52.54	40.00	
TELANGANA	36.18	45.00	30.00	
ASSAM	0.35	1.00	1.00	
BIHAR	7.93	8.00	12.00	
CHANDIGARH	0.14			
CHHATISGARH	32.55	40.00	48.00	
DELHI				
GUJARAT	0.01		0.35	
HARYANA	39.92	39.75	40.00	
HIMACHAL PRADESH			0.01	
JAMMU & KASHMIR	0.13			
JHARKHAND	1.43	2.50	2.00	
KARNATAKA		2.00	2.00	
KERALA	3.29	3.70	2.50	
MADHYA PRADESH	10.96	13.00	14.00	
MAHARASHTRA	1.79	5.50	6.00	
NAGALAND				
ODISHA	32.87	37.00	34.00	
PUDUCHERRY				
PUNJAB	118.33	114.00	114.00	
NEF (TRIPURA)			0.50	
RAJASTHAN				
TAMIL NADU	10.11	14.80	8.00	
UTTAR PRADESH	28.75	33.00	33.00	
UTTRAKHAND	0.38	5.00	5.00	
WEST BENGAL	16.73	31.00	23.00	
OTHERS		0.25	0.64	
ALL INDIA TOTAL :	381.85	448.04	416.00	

[#] As on 31.01.2020

Annexure-III

STATEMENT SHOWING PROCUREMENT OF WHEAT

(Figures in LMT)

			(1 iguies iii Livii)
STATE/UT	RMS 2017-18	RMS 2018-19	RMS 2019-20
Punjab	117.06	126.92	129.12
Haryana	74.32	87.84	93.20
Uttar Pradesh	36.99	52.94	37.00
Uttarakhand	0.02	1.10	0.42
Madhya Pradesh	67.25	73.13	67.25
Gujarat	0.07	0.37	0.05
Rajasthan	12.45	15.32	`
Bihar		0.18	0.03
Jharkhand			
Karnataka			
Delhi			
J & K			
Maharashtra			
Odisha			
Himachal Pradesh		0.01	0.01
Chandigarh	0.08	0.14	0.12
West Bengal			
Chhattisgarh			
Andhra Pradesh			
Assam			
Telangana			
Others			
All IndiaTotal:	308.24	357.95	327.22

Annexure-IV

STATEMENT FOR PROCUREMENT OF COARSEGRAINS DURING THE LAST THREE YEARS AND CURRENT YEAR

Figure in tonnes

KMS	COMMODITY	GUJARAT	HARYANA	M.P.	KARNATAKA	MAH.	TOTAL
2017-18	JOWAR			264		2668	2932
	BAJRA		31347	4121			35468
	MAIZE					47794	47794
	RAGI						0
	Total	0	31347	4385	0	50462	86194
	JOWAR			135	1132	10963	12230
	BAJRA	696	180744	4099			185539
2018-19	MAIZE	1538				6987	8525
	RAGI				94459		94459
	Total	2234	180744	4234	95591	17950	300753
	JOWAR			5469		1384	6853
	BAJRA		100000	76			100076
2019-20	MAIZE					19	19
	RAGI						0
	Total	0	100000	5545	0	1403	106948

As on 09.03.2020
